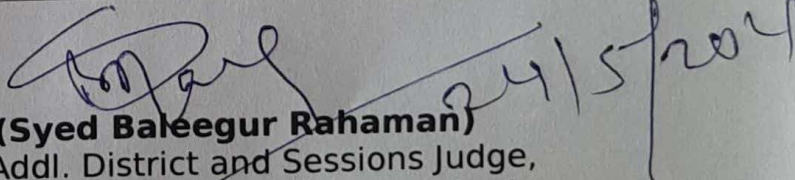


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **25-05-2021.**

(Morning Session)	(Afternoon Session)
<p>Evidence</p> <ol style="list-style-type: none">1. SC.No. 5018/20132. SC No. 5027/20153. SC.No. 5041/20154. SC.No. 5014/20165. SC.No. 5034/20186. SC.No. 5043/20187. SC.No. 5022/2019	<p>Await LCR</p> <ol style="list-style-type: none">1. CrI. A. No. 5015/2019
<p>Steps</p> <ol style="list-style-type: none">8. Ex. No. 5101/2018	<p>HBC</p> <ol style="list-style-type: none">2. SC. No. 5047/2020
<p>Await Orders</p> <ol style="list-style-type: none">9. Ex. No. 5014/2019	<p>NBW to Accused</p> <ol style="list-style-type: none">3. SC No. 5020/20154. SC No. 5019/20185. SC No. 5026/20186. SC No. 5072/20207. CrI. Misc. No. 5549/2017
<p>Arguments</p> <ol style="list-style-type: none">10. SC. No. 5058/201411. SC.No. 5059/2014	<p>Objection</p> <ol style="list-style-type: none">8. SC No. 5027/2018
<p>Orders</p> <ol style="list-style-type: none">12. CrI. R.P. No. 5011/2020.13. P & Sc No. 5029/2020.	<p>Production of Accused</p> <ol style="list-style-type: none">9. SC No. 5063/2020


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 25.05.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.105/2004	16	CC No.18/2010
2	OS No.393/2005	17	CC No.816/2013
3	OS No.547/2007	18	CC No.1181/2015
4	OS No.553/2008	19	CC No.10/2016
5	OS No.501/2008	20	CC No.17/2016
6	OS No.563/2011	21	CC No.1875/2016
7	OS No.641/2012	22	CC No.9/2016
8	OS No.577/2014	23	CC No.158/2017
9	OS No.427/2014	24	CC No.1654/2017
10	OS No.161/2015	25	CC No.363/2019
11	OS No.299/2015	26	PCR No.47/2012
12	OS No.491/2017	27	PCR No.338/2020
13	OS No.66/2020	28	PCR No.172/2021
14	OS No.246/2020	29	Crl Misc No.513/2020
15	Ex No.7/2008	30	Crl Misc No.350/2021

I Addl. Civil Judge & JMFC,
Anekal

[Handwritten Signature]
AHS